

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 562  
(To be answered on the 13<sup>th</sup> December 2018)**

**ENVIRONMENTAL CLEARANCE FOR EXPANSION OF AIRPORTS**

**562. DR. P. VENUGOPAL**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether it is a fact that the Airports Authority of India (AAI) has sought various clearances from Environment Ministry for expansion of five airports;  
(b) if so, the details thereof;  
(c) whether the AAI has sought the Ministry to prepare terms of reference for the expansion programmes of many airports; and  
(d) if so, the details thereof?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Jayant Sinha)**

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(a) & (b): Airports Authority of India (AAI) has sought clearance from Ministry of Environment, Forest & Climate Change (MoEF&CC) for expansion of various airports including Trichy, Chennai, Tirupati, Rajhamundry and Vijayawada.

(c) & (d): The approval from the MoEF&CC involves examination of proposal by the Expert Appraisal Committee, granting of Terms of Reference, preparation of Environmental Impact Assessment (EIA) and Environment Management Plan (EMP) report, public hearing etc. Environment Clearance for Trichy, Chennai and Rajhamundry has been obtained from MoEF&CC. The proposal for clearance in respect of Vijayawada & Tirupati airports has already been examined by the Expert Appraisal Committee, which has granted Terms of Reference and has issued directions to prepare EIA-EMP report on the subject along with the public hearing.

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